

STATEMENT

Central Assistance sanctioned towards scholarships for Scheduled Castes and Scheduled Tribes during the last three years.

S.No.	Name of the Scheme	1984-85	1985-86	1986-87
1.	Post-matric Scholarships for Scheduled Castes & Scheduled Tribes	3988.00	1000.00	1155.00
2.	Pre-matric Scholarships for the children of those engaged in unclean occupations	38.36	25.28	13.12
Total		4026.36	1025.28	1168.12

1. The scheme of Post-matric Scholarships is financed by the Government of India on 100% basis over and above committed level of expenditure reached at the end of each Plan, which is financed by the State Govt. out of their own funds. The committed expenditure at the end of Sixth Plan was Rs 88.53 crores.

2. Expenditure over and above the committed level under the scheme of Pre-matric Scholarships for the children of those engaged in unclean occupations is financed on 50:50 basis between the Central and State Governments. The committed expenditure at the end of Sixth Plan period was Rs. 114.10 lakhs.

[English]

Projects of Andhra Pradesh for Central Clearance

2859. SHRI V. SOBHANADREESWARA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Sri Ram Sagar Stage II, Modikuna Vagu, Palam Vagu and Varadraj-swamy projects proposals are under the examination of the Union Government;

(b) if so, the reasons for the delay in clearance of these schemes; and

(c) the likely date by which these schemes will be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA): (a) to (c). Comments on all the projects have been sent to Andhra Pradesh Government for their compliance except Varadarajaswami Project.

Filing of Returns by Voluntary Organisations

2860. SHRI V. SOBHANADREESWARA RAO: Will the Minister of HOME AFFAIRS be pleased to state: